

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 622/2024**

**IN THE MATTER OF:**

VARUN GULATI

...APPLICANT

VERSUS

STATE OF HARYANA AND ORS.

...RESPONDENTS

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FILED THROUGH:

*Sb*

*Archana yadav*

*Shivani chawla*

[SIDDHARTH BATRA], [ARCHANA YADAV] [SHIVANI CHAWLA]

3797



**[CHINMAY DUBEY] & [RHYTHM KATYAL]**

Advocates for Respondent No. 97- M/s Ansh Beverages Pvt. Ltd

8A, Sagar Apartments, 6-Tilak Marg,

New Delhi-110001.

Mob.: 9888884445

Date: 24.05.2025

Place: New Delhi

E-mail: [siddharth.batra@satramdass.com](mailto:siddharth.batra@satramdass.com)

Phone: 011 4704 6111

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 622/2024**

**IN THE MATTER OF:**

VARUN GULATI

...APPLICANT

VERSUS

STATE OF HARYANA AND ORS.

...RESPONDENTS

**OBJECTIONS TO THE REPORT OF THE JOINT COMMITTEE ON  
BEHALF OF RESPONDENT NO. 97, M/S ANSH BEVERAGES PVT. LTD.**

**MOST RESPECTFULLY SHOWETH:**

1. That the present objections are being filed on behalf of M/s Ansh Beverages Pvt. Ltd., Respondent No. 97, in compliance with the order dated 27.02.2025 passed by this Hon'ble Tribunal wherein the newly impleaded respondents were directed to file their objections to the Joint Committee Report dated 03.01.2025. As per the order dated 08.01.2025, the Answering Respondent has been impleaded as Respondent No. 97 along with other industries based on the Joint Committee Report.
2. That at the outset, it is submitted that the observations recorded in the Joint Committee Report do not fully reflect the compliance status of the answering respondent, and certain findings therein are based on erroneous assumptions, miscalculations, and an outdated compliance assessment.
3. That the answering respondent has undertaken substantial investments in advanced environmental control measures to ensure strict adherence to all applicable environmental norms. The answering respondent denies any

deliberate non-compliance and submits that the alleged deficiencies, if any, were either technical in nature or have already been rectified through corrective measures undertaken post-inspection.

4. **OBJECTIONS TO THE JOINT COMMITTEE REPORT**

- 4.1. That the Answering Respondent submits that an inspection was conducted on 08.08.2024, and certain observations were recorded regarding the operation of its Primary Effluent Treatment Plant (PETP). The Answering Respondent further submits that a Show Cause Notice (SCN) dated 02.01.2025, was issued by the Haryana State Pollution Control Board (HSPCB). The inspection report and SCN allege non-compliance on certain grounds, including high reduction in effluent characteristics indicating possible dilution and non-submission of ash disposal records..
- 4.2. That it is submitted that all of the above issues were raised in the Show Cause Notice issued by HSPCB, to which the answering respondent submitted a detailed and reasoned response. The answering respondent duly clarified its position and provided documentary evidence of its compliance to HSPCB. Therefore, the continued reliance on these findings is unjustified and does not accurately reflect the present compliance status of the unit. A Copy of the latest detailed and reasoned response to the HSPCB Show Cause Notice along with all the relevant annexures is annexed herewith and marked as **ANNEXURE R-1**.
- 4.3. That the answering respondent categorically denies the allegation of dilution and submits that the effluent generated by the unit is routed to the CETP via a dedicated pipeline after necessary filtration. The inspection report does not establish any direct causal link between the answering respondent's PETP operations and the alleged pollution in Drain No. 6.

The claim of dilution is based on assumption, and the observed reductions in COD/BOD indicate effective treatment, not dilution.

- 4.4. That Joint Committee Report alleges that there is non-compliance due to high reduction in pollution parameters which has been apprehended as dilution with fresh in PETP among various other allegations.
- 4.5. That it is submitted that the answering respondent maintains appropriate operational infrastructure and records. The reply to the Show Cause Notice confirms that no untreated discharge occurs and records relating to effluent generation and treatment are maintained in accordance with norms.
- 4.6. That the answering respondent has consistently implemented stringent compliance measures to ensure that operations remain in accordance with the prescribed norms. The respondent maintains proper records of water and effluent data, ensuring that all logbooks related to freshwater consumption and effluent generation are updated regularly.
- 4.7. That the answering respondent holds valid Consent to Operate (Air and Water) and Hazardous Waste Authorization from HSPCB, which remain in force. The respondent has also applied for the required permissions under the Haryana Water Resources Authority (HWRA) regime. Authorization for the generation, storage and disposal of hazardous waste has also been obtained in compliance with applicable rules.
- 4.8. That any adverse order based on the findings of the Joint Committee Report would have severe financial implications and cause significant operational disruptions to the answering respondent. The unit employs a large workforce, and any disruption in operations would negatively impact the livelihoods of numerous employees and their families.

- 4.9. That in view of the above, the answering respondent prays that the findings in the Inspection Report be reconsidered, as they are based on mere assumptions rather than conclusive evidence of dilution. The answering respondent submits that corrective measures are already in place, ensuring ongoing compliance with all applicable environmental laws. Further, given that the CETP's inefficiencies contribute significantly to the overall compliance status, the answering respondent cannot be unfairly categorized as non-complying without a thorough and individualized assessment of its operational processes.
- 4.10. That in light of the foregoing submissions, the answering respondent categorically denies any allegations of non-compliance and submits that the findings of the Joint Committee Report and the subsequent classification of the answering respondent as non-complying are based on assumptions rather than conclusive evidence. The answering respondent has consistently adhered to prescribed environmental norms, holds valid statutory permissions, and has taken proactive measures to ensure compliance.
- 4.11. That in view of the discrepancies in the findings and the absence of a direct causal link between the answering respondent's operations and the alleged environmental violations, it is most respectfully prayed that the answering respondent be provided with an opportunity to cooperate with the authorities and implement any further recommendations, if necessary.
- 4.12. That the answering respondent remains committed to environmental sustainability, regulatory compliance, and responsible industrial operations and prays for a just and fair assessment of its compliance status.

5. The answering respondent further reserves its right to file additional pleadings or affidavits, if necessary, in response to any subsequent developments in the present proceedings.

FILED THROUGH:



**[SIDDHARTH BATRA], [ARCHANA YADAV] [SHIVANI CHAWLA]**



**[CHINMAY DUBEY] & [RHYTHM KATYAL]**

Advocates for Respondent No. 97- M/s Ansh Beverages Pvt. Ltd  
8A, Sagar Apartments, 6-Tilak Marg,  
New Delhi-110001.  
Mob.: 9888884445

Date: 24.05.2025

Place: New Delhi

E-mail: [siddharth.batra@satramdass.com](mailto:siddharth.batra@satramdass.com)

Phone: 011 4704 6111

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**O.A. No. 622 of 2024**

**IN THE MATTER OF:**

Varun Gulati

...Applicant

Versus

State of Haryana & Ors.

...Respondents

**AFFIDAVIT**

I, **Parmod Kumar** S/o **Ramesh Chand**, aged about **56** years R/o D-**22, Ajay Enclave, Tilak Nagar, Po: Tilak Nagar, Dist: West Delhi, Delhi, 110018**, do hereby solemnly affirm and stat as under:

1. That I am the authorized signatory of Respondent No. **97**, M/s **ANSH BEVERAGES PRIVATE LIMITED**, having its office at **PLOT NO. 39 PHASE-1 INDUSTRIAL ESTATE BARHI GANNAUR SONIPAT HARYANA-131101**, in the aforesaid Original Application, I am aware of the facts and circumstances of the case in my official capacity as stated above and hence, entitled to swear this affidavit.
2. That the accompanying reply has been drafted by my counsel under my instructions, and I say that the statements and submissions made in the said reply are true and correct to best of my knowledge based upon the records and my belief. I pray that the said reply to be treated as part and parcel of this Affidavit and the same is not being reproduced for the sake of brevity.



3. I say that the documents / annexure produced along with the reply are true copies of its originals.

For ANSH BEVERAGES PVT LTD .

Authorised Signatory

DEPONENT

**VERIFICATION:**

Verified that the contents of the above affidavit are true and correct to the best of my knowledge, belief and nothing material information has been concealed therefrom. No part of it is false.

Verified at **Barhi Sonepat** on this 27<sup>th</sup> day of FEBRUARY, 2025.

For ANSH BEVERAGES PVT LTD

DEPONENT Authorised Signatory

Register Entry No. 2911  
Day 28 Month 02 Year 2025

ATTESTED

NOTARY PUBLIC  
GOVT OF INDIA



28 FEB 2025



# Ansh Beverages Pvt. Ltd.

Processed of : Packaged Drinking Water, Soda, Soft Drinks & Fruit Juice

Plot No. 39, Phase -1, HSIIDC Industrial Estate, Barhi Gannaur, District Sonipat,  
Haryana-131101 Mob. : +91-9818337275 E-mail : anshbeverages39@gmail.com  
visit us at : www.anshbeverages.com CIN No. : U15132DL2008PTC178303

## ANNEXURE R-1

Ref. No. ....

Dated: 17/04/2025

To

The Regional Officer  
Haryana State Pollution Control Board  
Sonipat Haryana

**Subject:-** Reply to Show cause Notice for Closure under section 33-A of Water Act, 1974, prosecution action under section 43/44 of water Act. 1974, revocation of consent u/s 27 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention & Control of Pollution) Act, 1981, and imposing environmental compensation as per order dated 22.12.2021.

Respected sir,

With reference to the letter no HSPCB/SR/2025/2781 dated 16.01.2025 received on dated 20.01.2025, it is mentioned that we agree to the statement that the unit was inspected on 08.08.2024 by the joint team of CPCB and HSPCB. We approve that our unit is involved in the manufacturing of soft drinks and juices.

Though, at the time of inspection some discrepancies were observed that has been fulfilled below:-

1. It is mentioned that we have made arrangements by installing dosing pump to maintain pH level as well as we have installed ZLD process as there is little discharge in the unit and it would definitely maintain BOD and COD levels.
2. We have made arrangements to comply with prescribed discharge norms.
3. We will surely maintain logbook for fresh water consumption through municipal source.

Received  
Summary  
18/04/25

For ANSH BEVERAGES PVT LTD

*(Signature)*  
Director

--2--

**\*Though, there is certain recommendation that has been mentioned below:-**

1. It is mentioned that there is no dilution made at PETP outlet.
2. We shall maintain logbook for fresh water consumption through municipal source. The format of logbook has been attached herewith.
3. We shall operate and maintain the PETP to comply with treated effluent discharge norms.
4. It is mentioned that the treated water would be evaporated through ZLD; there will be no discharge outside the premises.

\* We have maintained the proper logbook of PETP copy enclosed from 01.08.2024 to 20.01.2025.

\* Moreover, we have mentioned the basic details as email [anshbeverages39@gmail.com](mailto:anshbeverages39@gmail.com) and mobile no 9818337275 o deal with correspondence timely.

Concluding the above, it is requested that re-visit must be conducted.

Thank you

Yours faithfully

For Ansh Beverages Pvt. Ltd.

FOR ANSH BEVERAGES PVT LTD



Authorized Signatory <sup>Director</sup>

## ANSH BEVERAGES PRIVATE LIMITED

Plot No. 39, Phase - 1, HSIIDC, Barhi Industrial Area, Ganaur

Sonapat - Haryana - 131101

## Log Book

(Water Supplied by HSIIDC)

Date	Inlet flow reading	Outlet Flow Reading	Remarks	Signature
01/08/24	4290.6	4294.1		Suman K
02/08/24	4294.1	4297.3		Suman K
03/08/24	4297.3	4299.8		Suman K
04/08/24	—	—	PLANT OFF	
05/08/24	4301.3	4303.4		Suman K
06/08/24	4303.4	4306.3		Suman K
07/08/24	4306.3	4309.5		Suman K
08/08/24	4309.5	4312.4		Suman K
09/08/24	4312.4	4314.8		Suman K
10/08/24	4314.8	4318.4		Suman K
11/08/24	—	—	PLANT OFF	
12/08/24	4320.0	4322.4		Suman K
13/08/24	4322.4	4326.3		Suman K
14/08/24	4326.3	4328.5		Suman K
15/08/24	—	—	PLANT OFF	
16/08/24	4330.0	4333.5		Suman K
17/08/24	4333.5	4336.3		Suman K
18/08/24	—	—	PLANT OFF	
19/08/24	—	—	PLANT OFF	
20/08/24	4339.3	4341.7		Suman K
21/08/24	4341.7	4345.3		Suman K
22/08/24	4345.3	4346.4		Suman K
23/08/24	4346.4	4349.3		Suman K
24/08/24	4349.3	4352.1		Suman K
25/08/24	—	—	PLANT OFF	
26/08/24	4353.1	4353.8		Suman K
27/08/24	4355.8	4358.9		Suman K
28/08/24	4358.9	4361.5		Suman K
29/08/24	4361.5	4364.4		Suman K
30/08/24	4364.4	4367.5		Suman K
31/08/24	4367.8	4369.9		Suman K

*Solendra*

## ANSH BEVERAGES PRIVATE LIMITED

Plot No. 39, Phase - 1, HSIIDC, Barhi Industrial Area, Ganaur

Sonapat - Haryana - 131101

## Log Book

(Water Supplied by HSIIDC)

Date	Inlet flow reading	Outlet Flow Reading	Remarks	Signature
01/09/24	-	-	PLANT OFF	
02/09/24	4371.00	4373.8		Ruman K.
03/09/24	4373.8	4376.9		Ruman K.
04/09/24	4376.9	4379.7		Ruman K.
05/09/24	4379.7	4383.2		Ruman K.
06/09/24	4383.2	4386.5		Ruman K.
07/09/24	4386.5	4389.6		Ruman K.
08/09/24	-	-	PLANT OFF	
09/09/24	4391.1	4395.0		Ruman K.
10/09/24	4395.0	4398.2		Ruman K.
11/09/24	4398.2	4401.8		Ruman K.
12/09/24	4401.8	4405.7		Ruman K.
13/09/24	4405.7	4408.8		Ruman K.
14/09/24	4408.8	4412.4		Ruman K.
15/09/24	-	-	PLANT OFF	
16/09/24	4313.9	4417.8		Ruman K.
17/09/24	4417.8	4420.0		Ruman K.
18/09/24	4420.0	4423.4		Ruman K.
19/09/24	4323.4	4326.5		Ruman K.
20/09/24	-	-	PLANT OFF	
21/09/24	-	-	PLANT OFF	
22/09/24	4429.5	4430.7		Ruman K.
23/09/24	4430.7	4434.5		Ruman K.
24/09/24	4434.5	4437.7		Ruman K.
25/09/24	4437.7	4441.6		Ruman K.
26/09/24	4441.6	4445.2		Ruman K.
27/09/24	4445.2	4448.7		Ruman K.
28/09/24	4448.7	4452.6		Ruman K.
29/09/24	-	-	PLANT OFF	
30/09/24	4452.7	4456.8		Ruman K.

*Ruman K.*

## ANSH BEVERAGES PRIVATE LIMITED

Plot No. 39, Phase - 1, HSIIDC, Barhi Industrial Area, Ganaur

Sonapat - Haryana - 131101

## Log Book

(Water Supplied by HSIIDC)

Date	Inlet flow reading	Outlet Flow Reading	Remarks	Signature
01/10/24	4458.8	4459.7		<i>Jolech</i>
02/10/24	—	—	PLANT OFF	
03/10/24	4461.2	4464.8		<i>Jolech</i>
04/10/24	4464.8	4468.1		<i>Jolech</i>
05/10/24	—	—		
06/10/24	4469.1	4472.1	PLANT OFF	<i>Jolech</i>
07/10/24	4472.1	4475.6		<i>Jolech</i>
08/10/24	4475.6	4479.2		<i>Jolech</i>
09/10/24	4479.2	4482.1		<i>Jolech</i>
10/10/24	4482.1	4485.9		<i>Jolech</i>
11/10/24	4485.9	4489.2		<i>Jolech</i>
12/10/24	4489.2	4492.7		<i>Jolech</i>
13/10/24	—	—	PLANT OFF	
14/10/24	4494.3	4497.2		<i>Jolech</i>
15/10/24	4497.2	4500.9		<i>Jolech</i>
16/10/24	4500.9	4504.5		Deepak Kumar
17/10/24	4504.5	4508.3		Deepak Kumar
18/10/24	4508.3	4511.8		Deepak Kumar
19/10/24	4511.8	4514.7		Deepak Kumar
20/10/24	—	—	PLANT OFF	
21/10/24	4516.7	4519.40		Deepak Kumar
24/10/24	4519.4	4522.9		Deepak Kumar
23/10/24	4522.9	4526.5		Deepak Kumar
24/10/24	4526.5	4530.3		Deepak Kumar
25/10/24	4530.3	4533.2		Deepak Kumar
26/10/24	4533.2	4536.3		Deepak Kumar
27/10/24	—	—	PLANT OFF	
28/10/24	4538.3	4541.0		Deepak Kumar
29/10/24	4541.0	4544.4		Deepak Kumar
30/10/24	4544.4	4548.0		Deepak Kumar
31/10/24	—	—		

*Jolech*

## ANSH BEVERAGES PRIVATE LIMITED

Plot No. 39, Phase - 1, HSIIDC, Barhi Industrial Area, Ganaur  
Sonapat - Haryana - 131101

Log Book  
(Water Supplied by HSIIDC)

Date	HSIIDC Flow Meter Reading On	HSIIDC Flow Meter Reading Off	Remarks	Signature
01/11/24	—	—	PLANT OFF	
02/11/24	—	—	PLANT OFF	
03/11/24	—	—	PLANT OFF	
04/11/24	—	—	PLANT OFF	
05/11/24	4555.9	4558.8		Suman K
06/11/24	4558.8	4561.6		Suman K
07/11/24	4561.6	4565.3		Suman Kumar
08/11/24	—	—	PLANT OFF	
09/11/24	4566.5	4570.1		Suman K
10/11/24	—	—	PLANT OFF	Suman K
11/11/24	4572.4	4575.2		Suman K
12/11/24	4575.2	4578.6		Suman K
13/11/24	4578.6	4582.2		Suman K
14/11/24	4582.2	4585.0		Suman K
15/11/24	4585.0	4587.9		Suman K
16/11/24	4587.9	4591.3		Suman K
17/11/24	—	—	PLANT OFF	
18/11/24	4592.8	4596.4		Suman K
19/11/24	4596.4	4599.2		Suman K
20/11/24	4599.2	4602.1		Suman K
21/11/24	4602.1	4605.3		Suman K
22/11/24	4605.3	4608.8		Suman K
23/11/24	4608.8	4611.6		Suman K
24/11/24	—	—	PLANT OFF	
25/11/24	4612.8	4615.6		Suman K
26/11/24	4615.6	4619.2		Suman K
27/11/24	4619.2	4622.7		Suman K
28/11/24	4622.7	4626.0		Suman K
29/11/24	4626.0	4629.1		Suman K
30/11/24	4629.1	4632.2		Suman K

## ANSH BEVERAGES PRIVATE LIMITED

Plot No. 39, Phase - 1, HSIIDC, Barhi Industrial Area, Gaur

Sonapat - Haryana - 131101

## Log Book

(Water Supplied by HSIIDC)

Date	Inlet flow reading	Outlet Flow Reading	Remarks	Signature
01/12/24	-	-	PLANT OFF	
02/12/24	4633.5	4634.6		<i>dokech</i>
03/12/24	4634.6	4635.3		<i>dokech</i>
04/12/24	4636.7	4640.2		<i>dokech</i>
05/12/24	4640.2	4643.0		<i>dokech</i>
06/12/24	4643.0	4644.1		<i>dokech</i>
07/12/24	4644.1	4645.2		<i>dokech</i>
08/12/24	-	-	PLANT OFF	
09/12/24	4646.2	4647.3		Deepak Kumar
10/12/24	4647.3	4650.2		Deepak Kumar
11/12/24	4650.2	4652.9		Deepak Kumar
12/12/24	4652.9	4656.0		Deepak Kumar
13/12/24	4656.0	4659.6		Deepak Kumar
14/12/24	4659.6	4662.8		Deepak Kumar
15/12/24	-	-	PLANT OFF	
16/12/24	4663.8	4667.1		Deepak Kumar
17/12/24	4667.1	4668.7		Deepak Kumar
18/12/24	4668.7	4671.6		Deepak Kumar
19/12/24	4671.6	4674.8		Deepak Kumar
20/12/24	4674.8	4675.9		Deepak Kumar
21/12/24	-	-	PLANT OFF	
22/12/24	-	-	PLANT OFF	
23/12/24	4678.2	4679.4		Deepak Kumar
24/12/24	4679.4	4680.8		Deepak Kumar
25/12/24	-	-	PLANT OFF	
26/12/24	4681.9	4682.5		Deepak Kumar
27/12/24	4682.5	4685.9		Deepak Kumar
28/12/24	4685.9	4688.9		Deepak Kumar
29/12/24	-	-	PLANT OFF	
30/12/24	4688.9	4692.5		Deepak Kumar
31/12/24	4692.5	4693.6		Deepak Kumar

*dokech*



Date	Inlet Flow Rate lit	Inlet Flow Rate GPM	Inlet Time	Inlet Time	Inlet Time	INLET		OUTLET		Flow Rate	Flow Rate	Flow Rate	Flow Rate	Flow Rate	Flow Rate
						Flow Rate	Flow Rate	Flow Rate	Flow Rate						
30/08/24	5728.4	5772.71	9:30	11:35	6.7	1785.9	1736.7	2.7	3.2	.400	.700	1413.4	1424.3	.500	
31/08/24	5772.71	5806.49	9:40	12:55	6.8	1789.8	1779.4	2.5	3.1	0.300	.700	1424.3	1435.9	.600	
01/09/24	5806.49	5898.22	9:30	12:00	6.8	1794.22	1782.9	2.0	3.2	.400	.800	1435.9	1454.5	.500	
02/09/24	5898.22	5955.79	1:25	01:00	6.9	1798.6	1786.3	2.5	3.3	.300	.700	1454.5	1472.5	.500	
03/09/24	5955.79	5976.76	9:30	12:00	6.8	1801.8	1790.5	3.0	3.2	.300	.700	1472.5	1482.0	.450	
04/09/24	5976.76	off	-	-	-	-	-	-	-	-	-	-	-	-	
05/09/24	5976.76	6032.87	9:30	12:00	6.9	1804.6	1794.0	3.0	3.3	.300	.800	1482.0	1492.5	.500	
06/09/24	6032.87	6093.69	9:30	2:00	6.9	1808.4	1797.2	2.5	3.2	.300	.700	1492.5	1504.6	.500	
07/09/24	6093.69	6152.63	9:00	2:00	6.8	1812.5	1800.9	3.0	3.3	.400	.700	1504.6	1517.7	.450	
08/09/24	6152.63	6217.15	9:30	3:00	6.9	1817.1	1805.0	3.0	3.2	.400	.800	1517.7	1528.8	.500	
09/09/24	6217.15											1528.8			

FOR ANSH BEVERAGES PVT. LTD

*[Signature]*  
Director

SIGNATURE OF SITE INCHARGE

ANSH BEVERAGES PVT. LTD  
 Plot No. 1, Sector 10, Gurgaon  
 Haryana - 122002  
 Dist. Gurgaon, Haryana-122002

6

## ANSH BEVERAGES PVT. LTD.

Plot No. 39, PHASE-1, HSIIDC INDUSTRIAL ESTATE, BARHI, GANNAUR, DISTT. SONIPAT (HR)

EFFLUENT TREATMENT PLANT  
LOG BOOK

Date	Borewell Flow Meter ON	Borewell Flow Meter OFF	Inlet Pump Working	Inlet PH Meter	Outlet PH Meter	ETP Flow Meter ON	ETP Flow Meter OFF	CHEMICAL CONSUMPTION					Energy Meter Reading	Energy Meter Reading	Sludge	Signature of Incharge	Remarks
								ALUM in Kg.	Caustic Soda in Kg.	Poly in gm.	Chlorine in Ltr	Lime in Kg.					
09/08/24	6219.15	6233.36	Yes	4.0	7.5	1821.1	1808.5	3.45	-	85	-	1.3	1542.8	1580.6	14.5	Shankar	
10/08/24	6233.36	6309.86	Yes	4.1	7.4	1824.3	1811.1	2.4	-	60	-	900	1580.6	1617.5	10.2	Shankar	
11/08/24	—	—	—	—	—	—	—	—	—	—	—	—	1617.5	1652.3		Shankar	PLANT OFF
12/08/24	6304.8	6342.7	Yes	4.0	7.5	1826.3	1812.0	4.0	-	100	-	1.5	1652.3	1690.6	17.1	Shankar	
13/08/24	6342.7	6374.0	Yes	4.2	7.3	1830.1	1816.0	5.0	-	125	-	1.9	1690.6	1729.8	21.3	Shankar	
14/08/24	6374.06	6400.9	Yes	4.1	7.4	1834.5	1819.9	5.0	-	125	-	1.9	1729.8	1769.0	21.35	Shankar	
15/08/24	—	—	—	—	—	—	—	—	—	—	—	—	1769.0	1803.8			PLANT OFF
16/08/24	6400.97	6432.87	Yes	4.1	7.3	1838.9	1823.8	5.2	-	130	-	1.95	1803.8	1843.0	22.3	Shankar	
17/08/24	6432.87	6514.1	Yes	4.0	7.4	1843.5	1827.8	5.3	-	135	-	2.0	1843.2	1882.7	22.8	Shankar	
18/08/24	—	—	—	—	—	—	—	—	—	—	—	—	1882.7	1919.6			PLANT OFF
19/08/24	—	—	—	—	—	—	—	—	—	—	—	—	1919.6	1952.3			PLANT OFF
20/08/24	6514.1	6575.5	Yes	4.1	7.5	1848.2	1832.0	3.5	-	80	-	1.3	1952.3	1990.2	15.0	Shankar	
21/08/24	6575.5	6675.6	Yes	4.0	7.4	1857.7	1834.7	4.7	-	115	-	1.8	1990.2	2029.3	19.9	Shankar	
22/08/24	6675.6	6723.8	Yes	4.2	7.3	1855.7	1838.3	1.8	-	45	-	0.700	2029.3	2065.5	7.8	Shankar	
23/08/24	6723.8	6783.1	Yes	4.0	7.4	1857.1	1839.7	2.4	-	60	-	0.900	2065.5	2102.4	10.2	Shankar	
24/08/24	6783.1	6832.0	Yes	4.1	7.3	1859.1	1841.6	3.9	-	100	-	1.5	2102.4	2140.6	16.5	Shankar	
25/08/24	—	—	—	—	—	—	—	—	—	—	—	—	2140.6	2175.4			PLANT OFF
26/08/24	6832.0	6875.5	Yes	4.0	7.4	1862.5	1844.5	3.8	-	95	-	1.4	2175.4	2213.5	16.0	Shankar	
27/08/24	6875.5	6921.1	Yes	4.1	7.3	1865.8	1847.5	4.7	-	120	-	1.8	2213.5	2252.4	19.8	Shankar	

234.75  
Shankar

ANSH BEVERAGES PVT. LTD.

EFFLUENT TREATMENT PLANT

Plot No. 39, PHASE-1, HSIIDC INDUSTRIAL ESTATE, BARHI, GANNAUR, DISTT. SONIPAT (HR)

LOG BOOK

Date	Borewell Flow Meter ON	Borewell Flow Meter OFF	Inlet Pump Working	Inlet PH Meter	Outlet PH Meter	ETP Flow Meter ON	ETP Flow Meter OFF	CHEMICAL CONSUMPTION					Energy Meter Reading	Energy Meter Reading	Sludge	Signature of Incharge	Remarks
								ALUM in Kg.	Caustic Soda in Kg.	Poly in gm.	Chlorine in Ltr	Lime in Kg.					
28/08/24	6981.1	6985.4	Y/S	4.0	7.5	1869.9	1851.1	4.9	-	125	-	1.8	2252.4	2291.5	20.9	Deepak Kumar	
29/08/24	6985.4	7037.6	Y/S	4.0	7.4	1874.2	1854.8	4.9	-	125	-	1.8	2291.5	2320.6	20.9	Deepak Kumar	
30/08/24	7037.6	7069.6	Y/S	4.2	7.3	1878.5	1858.6	4.7	-	115	-	1.8	2330.6	2369.5	19.9	Deepak Kumar	
31/08/24	7069.6	7185.3	Y/S	4.0	7.2	1882.6	1862.2	4.5	-	110	-	1.7	2369.5	2408.2	18.9	Deepak Kumar	
01/09/24	—	—	—	—	—	—	—	—	—	—	—	—	2408.2	2443.1			PLANT OFF
02/09/24	7185.3	7194.8	Y/S	4.1	7.4	1886.5	1865.7	5.7	-	140	-	2.1	2443.1	2482.8	24.3	Deepak Kumar	
03/09/24	7194.8	7249.7	Y/S	4.2	7.5	1891.5	1870.1	4.9	-	125	-	1.85	2482.8	2521.6	20.8	Deepak Kumar	
04/09/24	7249.7	7311.3	Y/S	4.1	7.4	1895.8	1873.8	4.8	-	120	-	1.8	2521.6	2560.9	20.4	Deepak Kumar	
05/09/24	7311.3	7328.1	Y/S	4.0	7.3	1900.0	1877.6	4.2	-	100	-	1.6	2560.9	2599.4	18.0	Deepak Kumar	
06/09/24	7328.1	7377.7	Y/S	4.2	7.4	1903.7	1880.8	2.5	-	65	-	0.900	2599.4	2636.4	10.7	Deepak Kumar	
07/09/24	7377.7	7388.5	Y/S	4.1	7.3	1905.9	1882.7	4.0	-	100	-	1.5	2636.4	2674.7	17.0	Deepak Kumar	
08/09/24	—	—	—	—	—	—	—	—	—	—	—	—	2674.7	2709.5			PLANT OFF
09/09/24	7388.5	7446.4	Y/S	4.0	7.2	1909.4	1885.8	3.8	-	95	-	1.4	2709.5	2747.6	16.0	Deepak Kumar	
10/09/24	7446.4	7488.5	Y/S	4.2	7.3	1912.7	1888.7	2.4	-	60	-	0.900	2747.6	2784.5	10.2	Deepak Kumar	
11/09/24	7488.5	7498.4	Y/S	4.1	7.4	1914.8	1890.6	3.1	-	75	-	1.2	2784.5	2822.0	13.1	Deepak Kumar	
12/09/24	7498.4	7552.8	Y/S	4.2	7.3	1917.5	1892.9	2.5	-	65	-	0.950	2822.0	2859.1	10.7	Deepak Kumar	
13/09/24	7552.8	7565.8	Y/S	4.1	7.4	1919.7	1894.9	4.0	-	100	-	1.5	2859.1	2897.3	17.1	Deepak Kumar	
14/09/24	7565.8	7633.2	Y/S	4.0	7.2	1923.2	1898.0	3.8	-	95	-	1.4	2897.3	2935.4	16.0	Deepak Kumar	
15/09/24	—	—	—	—	—	—	—	—	—	—	—	—	2935.4	2970.2			PLANT OFF

274.9 Nohant

ANSH BEVERAGES PVT. LTD.

Plot No. 39, PHASE-1, HSHDC INDUSTRIAL ESTATE, BARHI, GANNAUR, DISTT. SONIPAT (HR)

EFFLUENT TREATMENT PLANT  
LOG BOOK

Date	Borewell Flow Meter ON	Borewell Flow Meter OFF	Inlet Pump Working	Inlet PH Meter	Outlet PH Meter	ETP Flow Meter ON	ETP Flow Meter OFF	CHEMICAL CONSUMPTION					Energy Meter Reading	Energy Meter Reading	Sludge	Signature of Incharge	Remarks
								ALUM in Kg.	Caustic Soda In Kg.	Poly in gm.	Chlorine in Ltr	Lime in Kg.					
16/09/24	7633.2	7650.0	Yes	4.1	7.3	1926.5	1900.9	1.1	-	30	-	1.450	2970.2	3006.1	4.9	Deepak Kumar	
17/09/24	7650.0	7655.5	Yes	4.0	7.2	1927.5	1901.7	3.5	-	90	-	1.4	3006.1	3043.9	15.0	Deepak Kumar	
18/09/24	7655.5	7690.1	Yes	4.2	7.1	1930.6	1904.5	2.4	-	60	-	1.900	3043.9	3080.8	10.2	Deepak Kumar	
19/09/24	7690.1	7695.8	Yes	4.0	7.1	1932.7	1906.3	4.9	-	125	-	1.8	3080.8	3119.9	20.9	Deepak Kumar	
20/09/24	—	—	—	—	—	—	—	—	—	—	—	—	3119.9	3154.7			plant off
21/09/24	—	—	—	—	—	—	—	—	—	—	—	—	3154.7	3189.5			plant off
22/09/24	7695.8	7725.6	Yes	4.1	7.4	1937.0	1910.1	4.3	-	110	-	1.6	3189.5	3225.1	18.4	Deepak Kumar	
23/09/24	7725.6	7801.7	Yes	4.0	7.3	1940.8	1913.4	2.4	-	60	-	1.900	3225.1	3265.0	10.2	Deepak Kumar	
24/09/24	7801.7	7872.0	Yes	4.0	7.3	1942.9	1915.3	4.0	-	160	-	1.5	3265.0	3303.0	17.0	Deepak Kumar	
25/09/24	7872.0	7925.6	Yes	4.1	7.4	1946.7	1918.4	4.7	-	115	-	1.8	3303.0	3342.2	19.9	Deepak Kumar	
26/09/24	7925.6	7995.1	Yes	4.1	7.4	1950.5	1922.0	4.8	-	120	-	1.8	3342.2	3381.3	20.4	Deepak Kumar	
27/09/24	7995.1	8052.1	Yes	4.2	7.4	1954.7	1925.7	4.7	-	115	-	1.8	3381.3	3420.1	19.9	Deepak Kumar	
28/09/24	8052.1	8121.3	Yes	4.0	7.2	1958.8	1929.3	4.9	-	125	-	1.850	3420.1	3459.2	20.9	Deepak Kumar	
29/09/24	—	—	—	—	—	—	—	—	—	—	—	—	3459.2	3494.1			Plant off
30/09/24	8121.3	8187.0	Yes	4.0	7.4	1963.1	1933.1	4.9	-	125	-	1.8	3494.1	3533.1	20.9	Deepak Kumar	
01/10/24	8187.0	8253.5	Yes	4.1	7.3	1967.4	1936.9	4.3	-	110	-	1.6	3533.1	3571.7	18.5	Deepak Kumar	
02/10/24	—	—	—	—	—	—	—	—	—	—	—	—	3571.7	3606.5			plant off
03/10/24	8253.5	8302.1	Yes	4.1	7.2	1971.2	1940.2	4.5	-	115	-	1.7	3606.5	3645.3	19.4	Deepak Kumar	
04/10/24	8302.1	8347.1	Yes	4.0	7.4	1975.2	1943.7	4.1	-	105	-	1.6	3645.3	3683.7	17.5	Deepak Kumar	
													254				Delwar

ANSH BEVERAGES PVT. LTD.

Plot No. 39, PHASE-1, HSIIDC INDUSTRIAL ESTATE, BARHI, GANNAUR, DISTT. SONIPAT (HR)

EFFLUENT TREATMENT PLANT  
LOG BOOK

Date	Borewell Flow Meter ON	Borewell Flow Meter OFF	Inlet Pump Working	Inlet PH Meter	Outlet PH Meter	ETP Flow Meter ON	ETP Flow Meter OFF	CHEMICAL CONSUMPTION					Energy Meter Reading	Energy Meter Reading	Sludge	Signature of Incharge	Remarks
								ALUM in Kg.	Caustic Soda In Kg.	Poly in gm.	Chlorine in Ltr.	Lime in Kg.					
05/10/24	—	—	—	—	—	—	—	—	—	—	—	—	3683.7	3712.5			plant off
06/10/24	8347.2	8391.8	Yes	4.1	7.3	1978.8	1946.9	4.3	—	105	—	1.6	3718.5	3757.0	18.4		Dupakumar
07/10/24	8391.8	8468.3	Yes	4.2	7.2	1982.5	1950.1	3.3	—	85	—	1.3	3757.0	3794.7	14.1		Dupakumar
08/10/24	8468.3	8514.8	Yes	4.0	7.1	1985.4	1952.7	3.9	—	100	—	1.5	3794.7	3832.9	16.5		Dupakumar
09/10/24	8514.8	8582.2	Yes	4.4	7.1	1988.8	1955.7	3.4	—	85	—	1.2	3832.9	3870.6	14.1		Dupakumar
10/10/24	8582.2	8582.2	Yes	4.2	7.2	1991.7	1958.2	3.2	—	80	—	1.2	3870.6	3908.2	13.6		Dupakumar
11/10/24	8582.2	8689.7	Yes	4.4	7.2	1997.7	1960.7	3.8	—	95	—	1.5	3908.2	3946.3	16.0		Dupakumar
12/10/24	8689.7	8791.3	Yes	4.2	7.1	1997.8	1968.6	3.5	—	85	—	1.3	3946.3	3984.1	14.6		Dupakumar
13/10/24	—	—	—	—	—	—	—	—	—	—	—	—	3984.1	4018.9			plant off
14/10/24	8691.3	8750.3	Yes	4.1	7.3	2000.8	1966.2	3.5	—	90	—	1.4	4018.9	4056.8	15.1		Dupakumar
15/10/24	8750.3	8762.9	Yes	4.0	7.2	2003.9	1969.1	4.2	—	105	—	1.6	4056.8	4095.3	17.9		Dupakumar
16/10/24	8762.9	8802.9	Yes	4.3	7.2	2007.6	1972.2	4.7	—	120	—	1.7	4095.3	4134.2	19.9		Dupakumar
17/10/24	8802.9	8872.5	Yes	4.1	7.3	2011.7	1975.8	4.3	—	110	—	1.6	4134.2	4172.8	18.6		Dupakumar
18/10/24	8872.5	8939.8	Yes	4.2	7.2	2015.5	1979.2	4.8	—	120	—	1.8	4172.8	4211.8	20.6		Dupakumar
19/10/24	8939.8	9007.7	Yes	4.3	7.4	2019.7	1982.9	4.3	—	110	—	1.7	4211.8	4250.4	18.6		Dupakumar
20/10/24	—	—	—	—	—	—	—	—	—	—	—	—	4250.4	4285.2			plant off.
21/10/24	9007.7	9070.9	Yes	4.1	7.3	2023.5	1986.2	4.2	—	105	—	1.6	4285.2	4323.7	17.9		Dupakumar
22/10/24	9070.9	9128.5	Yes	4.2	7.4	2027.2	1989.5	4.6	—	115	—	1.7	4323.7	4362.5	19.4		Dupakumar
23/10/24	9128.5	9248.5	Yes	4.0	7.2	2031.2	1993.0	3.3	—	85	—	1.3	4362.5	4400.2	14.1		Dupakumar
																	269.1 Jalendu

ANSH BEVERAGES PVT. LTD.

Plot No. 39, PHASE-1, HSIIDC INDUSTRIAL ESTATE, BARHI, GANNAUR, DISTT. SONIPAT (HR)

EFFLUENT TREATMENT PLANT

LOG BOOK

Date	Borewell Flow Meter ON	Borewell Flow Meter OFF	Inlet Pump Working	Inlet PH Meter	Outlet PH Meter	ETP Flow Meter ON	ETP Flow Meter OFF	CHEMICAL CONSUMPTION					Energy Meter Reading	Energy Meter Reading	Sludge	Signature of Incharge	Remarks	
								ALUM in Kg.	Caustic Soda in Kg.	Poly in gm.	Chlorine in Ltr	Lime in Kg.						
24/10/24	9182.4	9243.5	yes	4.3	2.0	2084.1	1995.5	4.7	—	115	—	1.8	4400.2	4439.1	20.0	Dipak Kumar		
25/10/24	9243.5	9320.9	yes	4.4	2.5	2038.2	1999.2	4.7	—	120	—	1.7	4439.1	4478.0	20.0	Dipak Kumar		
26/10/24	9320.9	9386.4	yes	4.0	2.6	2042.3	2002.8	4.1	—	105	—	1.6	4478.0	4516.4	17.5	Dipak Kumar		
27/10/24	—	—	—	—	—	—	—	—	—	—	—	—	4516.4	4551.2			Plant off	
28/10/24	9386.4	9461.3	yes	4.1	2.1	2045.4	2005.9	4.9	—	120	—	1.8	4551.2	4590.3	20.8	Dipak Kumar		
29/10/24	9461.3	9504.9	yes	4.0	2.3	2050.2	2009.7	3.4	—	85	—	1.3	4590.3	4628.0	14.0	Dipak Kumar		
30/10/24	9504.9	9524.1	yes	4.4	2.0	2053.1	2012.3	1.4	—	35	—	0.5	4628.0	4664.0	5.9	Dipak Kumar		
31/10/24	—	—	—	—	—	—	—	—	—	—	—	—	4664.0	4698.8			Plant off	
01/11/24	—	—	—	—	—	—	—	—	—	—	—	—	4698.8	4733.6			Plant off	
02/11/24	—	—	—	—	—	—	—	—	—	—	—	—	4733.6	4768.4			Plant off	
03/11/24	—	—	—	—	—	—	—	—	—	—	—	—	4768.4	4803.2			Plant off	
04/11/24	—	—	—	—	—	—	—	—	—	—	—	—	4803.2	4838.0			Plant off	
05/11/24	9524.1	9565.7	yes	4.6	2.2	2054.3	2013.3	3.3	—	85	—	1.2	4838.0	4875.7	14.0	Dipak Kumar		
06/11/24	9565.7	9633.3	yes	4.0	2.0	2057.2	2015.9	2.2	—	55	—	0.8	4875.7	4912.4	9.2	Dipak Kumar		
07/11/24	9633.3	9664.0	yes	4.3	2.4	2059.1	2017.5	3.2	—	80	—	1.2	4912.4	4950.0	13.6	Dipak Kumar		
08/11/24	—	—	—	—	—	—	—	—	—	—	—	—	4950.0	4984.8			Plant off	
09/11/24	9664.0	9743.9	yes	4.1	2.6	2061.9	2020.0	5.0	—	125	—	1.8	4984.8	5023.9	20.9	Dipak Kumar		
10/11/24	—	—	—	—	—	—	—	—	—	—	—	—	5023.9	5058.7			Plant off	
11/11/24	9743.9	9817.1	yes	4.3	2.0	2066.2	2023.8	4.7	—	110	—	1.7	5058.7	5097.4	19.0	Dipak Kumar		
																		174.9 Shambh



## ANSH BEVERAGES PVT. LTD.

Plot No. 39, PHASE-1, HSIIDC INDUSTRIAL ESTATE, BARHI, GANNAUR, DISTT. SONIPAT (HR)

EFFLUENT TREATMENT PLANT

LOG BOOK

Date	Borewell Flow Meter ON	Borewell Flow Meter OFF	Inlet Pump Working	Inlet PH Meter	Outlet PH Meter	ETP Flow Meter ON	ETP Flow Meter OFF	CHEMICAL CONSUMPTION					Energy Meter Reading	Energy Meter Reading	Sludge	Signature of Incharge	Remarks	
								ALUM in Kg.	Caustic Soda In Kg.	Poly in gm.	Chlorine in Ltr	Lime in Kg.						
01/12/24	—	—	—	—	—	—	—	—	—	—	—	—	5816.30	5851.10		Purman K	Plant off	
02/12/24	10653.5	10662.5	Yes	4.1	7.1	2127.8	2078.0	2.1	—	55	—	0.850	5851.1	5887.8	9.2	Purman K		
03/12/24	10662.5	10665.5	Yes	4.0	7.2	2129.7	2079.7	4.8	—	155	—	1.8	5887.8	5926.8	20.4	Purman K		
04/12/24	10665.5	10723.0	Yes	4.1	7.1	2123.9	2083.4	2.0	—	55	—	0.950	5926.8	5963.4	8.7	Purman K		
05/12/24	10723.0	10728.2	Yes	4.2	7.2	2135.7	2184.7	4.2	—	105	—	1.5	5963.4	6001.9	17.9	Purman K		
06/12/24	10728.2	10781.9	Yes	4.1	7.3	2139.4	2088.2	2.1	—	55	—	0.850	6001.9	6038.6	9.2	Purman K		
07/12/24	10781.9	10784.5	Yes	4.2	7.1	2141.3	2081.9	4.4	—	115	—	1.7	6038.6	6077.3	18.9	Purman K		
08/12/24	—	—	—	—	—	—	—	—	—	—	—	—	6077.3	6112.1			Plant off	
09/12/24	10784.5	10784.5	—	—	—	—	—	—	—	—	—	—	6112.1	6146.9			Plant off	
10/12/24	10784.5	10823.5	Yes	4.3	7.2	2145.2	2093.3	4.1	—	110	—	1.5	6146.9	6185.4	17.9	Purman K		
11/12/24	10823.5	10862.4	Yes	4.2	7.1	2146.9	2096.6	2.6	—	70	—	1.0	6185.4	6222.5	11.10	Purman K		
12/12/24	10862.4	10897.4	Yes	4.1	7.2	2151.2	2096.6	4.0	—	100	—	1.5	6222.5	6260.8	17.00	Purman K		
13/12/24	10897.4	10936.8	Yes	4.2	7.3	2154.7	2101.7	3.5	—	90	—	1.5	6260.8	6298.7	15.1	Purman K		
14/12/24	10936.8	10971.6	Yes	4.1	7.1	2157.8	2104.4	2.0	—	55	—	0.800	6298.7	6335.3	8.8	Purman K		
15/12/24	—	—	—	—	—	—	—	—	—	—	—	—	6335.3	6370.1			Plant off	
16/12/24	10971.6	11014.6	Yes	4.2	7.2	2159.6	2106.0	2.1	—	55	—	0.850	6370.1	6406.8	9.2	Purman K		
17/12/24	11014.6	11031.5	Yes	4.2	7.2	2161.5	2107.6	3.8	—	100	—	1.5	6406.8	6445.0	16.5	Purman K		
18/12/24	11031.5	11078.5	Yes	4.1	7.1	2164.9	2110.6	2.7	—	70	—	1.1	6445.0	6482.2	11.6	Purman K		
19/12/24	11078.5	11106.1	Yes	4.2	7.2	2167.3	2112.7	2.0	—	55	—	0.800	6482.2	6518.8	8.7	Purman K		
																	200.2	20/12/24

ANSH BEVERAGES PVT. LTD.

EFFLUENT TREATMENT PLANT

Plot No. 39, PHASE-1, HSIIDC INDUSTRIAL ESTATE, BARHI, GANNAUR, DISTT. SONIPAT (HR)

LOG BOOK

Date	Borewell Flow Meter ON	Borewell Flow Meter OFF	Inlet Pump Working	Inlet PH Meter	Outlet PH Meter	ETP Flow Meter ON	ETP Flow Meter OFF	CHEMICAL CONSUMPTION					Energy Meter Reading	Energy Meter Reading	Sludge	Signature of Incharge	Remarks
								ALUM in Kg.	Caustic Soda In Kg.	Poly in gm.	Chlorine in Ltr	Lime in Kg.					
20/12/24	11106.1	11109.6	Yes	4.3	7.5	2169.1	2114.3	1.9	-	50	-	.750	6518.8	6555.3	8.3	Duspek Kumar	
21/12/24	—	—	—	—	—	—	—	—	—	—	—	—	6555.3	6590.1			Plant off
22/12/24	—	—	—	—	—	—	—	—	—	—	—	—	6590.1	6624.9			Plant off
23/12/24	11109.6	11112.0	Yes	4.0	7.3	2170.8	2115.8	1.8	-	45	-	.700	6624.9	6661.3	7.8	Duspek Kumar	
24/12/24	11112.0	11114.7	Yes	4.4	7.4	2172.4	2117.2	3.8	-	95	-	1.400	6661.3	6699.4	16.0	Duspek Kumar	
25/12/24	—	—	—	—	—	—	—	—	—	—	—	—	6699.4	66734.2			Plant off
26/12/24	11114.7	11140.0	Yes	4.8	7.4	2175.7	2120.1	3.2	-	80	-	1.3	66734.2	6771.8	13.5	Duspek Kumar	
27/12/24	11140.0	11171.6	Yes	4.2	7.2	2178.5	2122.6	3.4	-	80	-	1.4	6771.8	6809.5	14.1	Duspek Kumar	
28/12/24	11171.6	11185.7	Yes	5.1	7.5	2181.4	2125.1	2.0	-	50	-	.800	6809.5	6846.0	8.3	Duspek Kumar	
29/12/24	—	—	—	—	—	—	—	—	—	—	—	—	6846.0	6880.8			Plant off
30/12/24	11185.7	11195.4	Yes	4.8	7.1	2183.1	2126.6	2.4	-	60	-	.900	6880.8	6917.7	10.3	Duspek Kumar	
31/12/24	11195.4	11227.9	Yes	4.3	7.3	2185.2	2128.5	2.1	-	55	-	.800	6917.7	6954.3	8.8	Duspek Kumar	
01/01/25	—	—	—	—	—	—	—	—	—	—	—	—	6954.3	6989.1			Plant on
02/01/25	11227.9	11228.7	Yes	4.0	7.0	2187.0	2130.1	3.9	-	100	-	1.5	6989.1	7027.3	16.5	Duspek Kumar	
03/01/25	11228.7	11281.0	Yes	4.3	7.4	2190.4	2133.1	3.7	-	90	-	1.4	7027.3	7065.3	15.6	Duspek Kumar	
04/01/25	11281.0	11321.1	Yes	4.2	7.1	2193.6	2135.9	2.5	-	65	-	1.0	7065.3	7102.3	16.7	Duspek Kumar	
05/01/25	—	—	—	—	—	—	—	—	—	—	—	—	7102.3	7137.10			Plant on
06/01/25	11321.1	11362.4	Yes	4.4	7.5	2195.8	2137.8	2.7	-	65	-	1.0	7137.1	7174.2	11.2	Duspek Kumar	
07/01/25	11362.4	11407.3	Yes	4.1	7.2	2198.1	2139.8	3.3	-	80	-	1.2	7174.2	7211.8	13.6	Duspek Kumar	
															160.2	Mahender	



**VAKALATNAMA****BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI****ORIGINAL APPLICATION NO. 622 OF 2024****IN RE:-****VARUN GULATI****...APPLICANT**

VERSUS

**STATE OF HARYANA & ORS.****...RESPONDENTS**

KNOW ALL to whom these presents shall come that I/We, undersigned the above named do hereby appoint.

**SIDDHARTH BATRA (P/1083/2004), ARCHNA YADAV (D/1837/2020), SHIVANI CHAWLA (D/2233/2019),  
CHINMAY DUBEY (D/8141/2021) & RHYTHM KATYAL (D/3528/2022);**

Advocates

Satram Dass B &amp; Co., 8A, Sagar Apartment, 6 Tilak Marg, New Delhi-110001

Mob: 9013082887, Email: vijay.kumar@satramdass.com

(hereinafter called the advocate/s) to be my/our Advocate in the above noted case and authorize him: -

To act, appear and plead in the above-noted case in this Court or in any other Court in which the same may be tried or heard and also in the Appellate Court including High Court subject to payment of fees separately for each court by me/us.

To sign file, verify and present pleadings, appeals, cross-objections or petitions for executions, review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages subject to payment of fees for each stage. To file and take back documents, to admit and/or deny the documents of opposite party. To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case. To take execution proceedings. To deposit, draw and receive monthly cheques, cash and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case. To appoint and instruct any other Legal Practitioner authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think fit to do so and to sign the power of attorney on our behalf.

And I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and proposes. And I/We undertake that I/We or my /our duly authorised agent would appear in Court on all hearings and will inform the Advocate for appearance when the case is called. And I/We the undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate which he shall receive and retain for himself. And I/We the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/We hereby agree that once fee is paid, I/We will not be entitled for the refund of the same in any case whatsoever and if the case prolongs for more than 3 years the original fee shall be paid again by me/us.

**IN WITNESS WHEREOF** I/We do hereunto set my/our hand to these presents the contents of which have been understood by me/us on this 21<sup>st</sup> day of February 2025

Accepted, identified and certified subjected to the terms of the fees.

**[SIDDHARTH BATRA] [ARCHNA YADAV]**

Client

**[SHIVANI CHAWLA] [CHINMAY DUBEY] & [RHYTHM KATYAL]**

Advocates

**ANSH BEVERAGES PVT. LTD.**  
Plot No. 39, Phase-I, HSIIDC  
Industrial Estate Banti Gannaur  
Distt. Sonapat, Haryana-131001



# Ansh Beverages Pvt. Ltd.

Processed of : Packaged Drinking Water, Soda, Soft Drinks & Fruit Juice

Plot No. 39, Phase -1, HSIIDC Industrial Estate, Barhi Gannaur, District Sonapat,  
Haryana-131101 Mob. : +91-9818337275 E-mail : anshbeverages39@gmail.com  
visit us at : www.anshbeverages.com CIN No. : U15132DL2008PTC178303

Ref. No. ....

Dated : .....

**CERTIFIED TRUE COPY OF AN EXTRACT FROM THE MINUTES OF THE MEETING OF BOARD OF DIRECTORS OF M/S ANSH BEVERAGES PRIVATE LIMITED, DULY CONVENED AT WHICH A PROPER QUORUM WAS PRESENT, HELD ON 26<sup>th</sup> FEBRUARY, 2025 AT REGISTERED OFFICE OF THE COMPANY AT G-6, PH-III, BADLI INDUSTRIAL AREA, BADLI, DELHI - 110042 IN AT 11.00 AM.**

**“RESOLVED that** Mr. Parmod Kumar is hereby authorized on behalf of M/S ANSH BEVERAGES PVT. LTD. to initiate, file, defend, represent, and conduct legal cases, proceedings, or claims in any court of law, tribunal, or any other judicial or quasi-judicial authorized in connection with the business or matters of the company.

**“RESOLVED FURTHER that** Mr. Parmod Kumar is authorized to sign, verify, and submit all necessary documents, affidavits, pleadings, applications, and undertakings, and to appoint advocates, solicitors, and other professionals as may be required for such proceedings.

**“RESOLVED FURTHER that** all actions taken by Mr. Parmod Kumar in connection with the above matters be and are hereby ratified and confirmed by the company.

**“RESOLVED FURTHER that** a certified true copy of this resolution be provided to all concerned authorities as and when required for their records and reference.”

**Certified true copy**

**For and on behalf of  
ANSH BEVERAGES PRIVATE LIMITED**

  
For, ANSH BEVERAGES PVT LTD

**RAVI ARORA**

**Director**

**Director**

**DIN: 02037160**

**Address: R/o. D-22, Ajay Enclave,**

**P.O. Tilak Nagar, New Delhi - 110018**

**Date: 26.02.2025**

**Place: New Delhi**

भारत सरकार  
Government of India

आधार

आधार नं. Issued: 22/01/2012



प्रमोद कुमार  
Parmod Kumar  
जन्म तिथि / DOB : 22/12/1968  
पुरुष / Male

आधार पहचान का प्रमाण है, नागरिकता या जन्मतिथि का नहीं।  
इसका उपयोग सत्यापन (ऑनलाइन प्रमाणीकरण, या क्यूआर कोड/  
ऑनलाइन एक्सएमएल की स्कैनिंग) के साथ किया जाना चाहिए।  
Aadhaar is proof of Identity, not of citizenship  
or date of birth, It should be used with verification (online  
authentication or scanning of QR code / online XML).

8318

Scanned with [redacted]

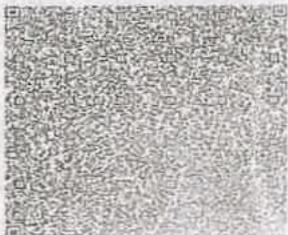
मेरा आधार, मेरी पहचान

भारत सरकार  
Uniquis Identification Authority of India

आधार

Details as on 11/02/2025

पता: एस/ओ रमेश चंद, डी-२२, अजय एनक्लेव,  
तिलक नगर, वेस्ट डेल्ही, डेल्ही, 110018  
Address: S/O Ramesh Chand, D-22, Ajay  
Enclave, Tilak Nagar, PO:Tilak Nagar,  
DIST:West Delhi, Delhi, 110018



8318

1947 help@uidai.gov.in www.uidai.gov.in

*Ramesh*

3826

29



Archna Yadav <archna.yadav@satramdass.com>

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**Advance service copy of short reply on behalf of Respondent Nos. 97 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'**

1 message

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**Archna Yadav** <archna.yadav@satramdass.com> Sat, May 24, 2025 at 1:12 PM  
To: Mansi Chahal <mansichahal104@gmail.com>, Varun Gulati <jansewajanhit@gmail.com>  
Cc: Chinmay Dubey <chinmay.dubey@satramdass.com>, Shivani Chawla <shivani.chawla@satramdass.com>, Vijay Kumar <vijay.kumar@satramdass.com>

Dear Sir/ Madam,

PFA.

Advance service copy of short reply on behalf of Respondent No. 97 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'

Kindly treat the same as Proof of service.

Kind Regards

**Archna Yadav**  
*Senior Associate*

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Satram Dass B & Co.  
8A Sagar Apartment, 6 Tilak Marg, New Delhi 110001, India  
E-mail: [archna.yadav@satramdass.com](mailto:archna.yadav@satramdass.com)  
Phone (o): +91 (0)11 47046111, 4746144  
Webex : <https://meet155.webex.com/meet/archnayadav>

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